

Indian Airlines introduced 15 Airbus A-320 aircraft, out of which one met with an accident. Air India did not introduce any Airbus aircraft.

(b) Indian Airlines is expected to induct six Airbus A-320 aircraft and Air India, two Airbus A 310 aircraft during 1990-91.

[ *Translation* ]

**Corruption cases against officers of  
Bharat Heavy Electricals Ltd.**

8670. SHRI RAM PRASAD  
CHAUDHARY  
SHRI JANARDAN TIWARI:

Will the Minister of INDUSTRY be pleased to state

(a) whether cases of corruption have been pending against several senior officers of the Bharat Heavy Electricals Limited, and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No corruption case in respect of BHEL's senior officers in the rank of Additional General Manager and above is pending

(b) Does not arise

**Kathara Coal Washery**

8671 SHRI RAMASHRAY PRASAD  
SINGH  
SHRI RAJ MANGAL MISHRA:

Will the Minister of ENERGY be pleased to state:

(a) whether any cases of corruption, relating to some officers of Kathara coal washery, a subsidiary of Coal India Limited, are pending,

(b) if so, the details thereof and since when these cases are pending;

(c) whether the accused officers have been transferred after these allegations;

(d) if not, the reasons for not transferring the concerned officers so far; and

(e) the preventive measures adopted to check recurrence of such incidents in future?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Yes, Sir. A chargesheet filed by the SPE/CBI, Ranchi against Shri R.J.P. Upadhyay, Sr. Executive Engineer (E & M), Kathara Washery, Shri B. Sharan, Ex-General Manager, (Washery) CCL (Since retired) and Shri J.P. Sureka, Proprietor, M/s Shanker Engineering and Trading Co., Calcutta has been pending since 31.12.86 for trial in the Law Court u/s 120 B/420/471/466 IPC.

The details of the case are that the SPE/CBI, Ranchi had lodged an FIR on 29.8.86 alleging that M/s. Shankar Engineering and Trading Co. Calcutta in conspiracy with Shri R.J.P. Upadhyay, Sr. Executive Engineer (E&M), Kathara Washer, CCL had supplied substandard cast steel balls to Kathara washery against the supply order placed for forged steel balls. Subsequent investigation conducted by the SPE/CBI disclosed that there was substance in the said allegation. The case has been pending for trial in the court since 31.12.1986.

Besides, an anonymous complaint lodged against the management of Kathara coal washery, CCL is under verification by the Vigilance Department. This anonymous complaint was lodged on 14.8.89 alleging that substandard spares have been supplied to Kathara Washery by M/s Tooe Metal Industries, Howrah, in connivance with the